

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4204
ANSWERED ON:20.12.2011
PAYMENT TO CONTRACTORS
Ju Dev Shri Dilip Singh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of contractors who were awarded contracts by the Food Corporation of India (FCI) for lifting and transportation of foodgrains in Chhattisgarh during the last three years and the current year;
- (b) whether some of the contractors were reportedly paid in excess of the prescribed or contracted amount;
- (c) if so, the details thereof and the reasons therefor indicating the excess amount paid during the said period;
- (d) whether auditors have raised objections regarding the said payments; and
- (e) if so, the details thereof alongwith the action taken against the officials held responsible for such negligence?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) : FCI has awarded 21 contracts to various contractors in Chhattisgarh Region for lifting and transportation of foodgrains during the last three years and current year.
- (b): No, Madam.
- (c): Does not arise.
- (d): No, Madam.
- (e): Does not arise.